

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2007/11654/A

From :- Shri Saptarshi Garg ,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mridu Chanda Bordoloi,
Judge, Designated Court,
Assam, Guwahati,

Dated Guwahati, the ^{1h} 30 November, 2022.

Sub:- **Casual leave.**

Ref:- No. JDC/325 dated 29.11.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.11.2022**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2007/11655/ dated , 30-11-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)